

DIVISION BENCH

O-130

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/792(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February, 2021, 10:30 A.M

Name of the Company	JAISHREE BAJORIA Vs. DEV R. NIL DESIGNS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (through video conference)

For operational creditor.

Mr. Rishav Banerjee, Advocate
Mr. Ashis Kumar Mukherjee, Advocate

ORDER

Mr. Rishav Banerjee along with Mr. Ashis Kumar Mukherjee, Ld. Counsel for the operational creditor present.

Pleadings are complete. List the matter on 14.04.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**